

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. 970 – 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Intervenors
2.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
3.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Paras Sachdeva Palas S.-R1 & R2
4.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna Shiv Nandan Sharma-R1 Nikhil Kohli-R2
5.	Comp. App. (AT) (Ins) No. 43-43A of 2021	Digambar Anandrao Pingle Vs. Shrikant Madanlal Zawar & Ors.	Gautam Singhal	Ranjan Agarwal-R1 Ranjana Roy Gawai-R2 Akhil Sarathy-R3 Garima Sharma-R5

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

6.	Comp. App. (AT) (Ins) No. 1482 of 2019 Part Heard	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap Saikat Sarkar-R1
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**